

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 781 of 2019

IN THE MATTER OF:

C & C Construction Ltd.

Through Navneet Kumar Gupta, (RP)

...Appellant

Versus

Power Grid Corporation of India Ltd.

...Respondent

Present:

For Appellant :

**Mr. Siddhartha Bhatnagar, Senior advocate with
Mr. Pulkit Deora and Ms. Navya Khillon, Advocates**

For Respondent :

**Mr. Krishnendu Datta, Senior Advocate with
Mr. Apoorv P. Tripathi and Mr. Dheeresh Kr.
Dwivedi, Advocates**

O R D E R

(Through Virtual Mode)

31.08.2020 Compilation of case laws has been filed by the learned counsel for the Respondent. Copy thereof has been provided to the learned counsel for the Appellant.

Mr. Siddhartha Bhatnagar, learned Senior Counsel for the Appellant seeks some time to file case laws on behalf of the Appellant. He may do so within one week with advance copy provided to learned counsel for the Respondent. Let the matter be processed for hearing.

List the matter 'for hearing' on **16th September, 2020** at 2.00 P.M.

The interim directions to continue.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Venugopal M.]
Member (Judicial)**

**[Shreasha Merla]
Member (Technical)**

/ns/gc/